THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) Yes, Sir.

(b) The representation is being examined in consultation with the other Ministries concerned.

Central assistance for drought affected areas in Orissa

- †135. SHRI RABI RAY: Will the Minister of AGRICULTURE AND 1RRIGATION be pleased to state:
- (a) whether it is a fact that Shri Sivaraman, a Member of the Planning Commission visited Bhubaneshwar on the 19th October, 1974;
- (b) whether it is also a fact that Orissa Government submitted a memorandum to him for the Central assistance to the drought affected areas in the State; and
- (c) if so, what decision Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI **PRABHUDAS** PATEL): (a) to (c) Yes, Sir. Shii Siva-Member, Planning Commission visited Bhubaneswar as head of the Central Study Team. Shri Sivaraman, on completion of his visit to Orissa has submitted his assessment. The same has been communicated to the Government of Orissa and on hearing from them. necessary action would be taken.

PAPERS LAID ON THE TABLE

Notification of the Government of Gujarat

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): Sir, I beg to lay on the Table:

I. A copy each of the following Notifications of the Government of

†Transferred from the 14th November, 1974.

- Gujarat, under sub-section (2) of section 59 of the Gujarat Slum Areas (Improvement, Clearance and Redevelopment) Act, 1973, read with sub-clause (iii) of ctause (c) of the Proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat:—
 - (i) Notification No. GH/J/47/74/ SCB-1073/A-1, dated the 31st August. 1974, publishing the Gujarat Slum Areas (Improvement, Clearance and Redevelopment) (Constitution of Board) (Amendment) Rules, 1974.
 - (ii) Notification No. GH/J/48/74/ SCB-1073/A-1, dated the 31st August, 1974
 - (iii) Notification No. GH/J/51/74/SCB-1073/A-1, dated the 16th September, 1974.

[Placed in Library. See No. LT8429/ 74 for (i) to (iii)]

II. Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi versions of the notifications mentioned at I(i) to (iii) above

[Placed in Library. See No. LT 8547/74 tor 1 and II]

Annual Accounts (1972-73) of the Animal Welfarc Board, Madras and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Annual Accounts of the Animal Welfare Board, Madras, for the year 1972-73 and the Audit Report thereon. [Placed in Library. See No. LT-8548/74]

- I. Annual Report (1973) on the working of the Deposit Insurance Corporation, Bombay and related papers
- II. Supplementary Report (1972-73) of the Comptroller and Auditor General of India, Union Government (Civil)